NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-V

2. C.P. (IB)/347(MB)2023

CORAM:
SMT. ANURADHA BHATIA
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.05.2023

NAME OF THE PARTIES: State Bank of India
V/s
Prakash Laddha

Section: 95(1) of Insolvency & Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC).

Adv. Akanksha Hambir I/b Adv. Rathina Maravarman appeared for the Petitioner. Petitioner is directed to provide hard copies of the petition before the next date of hearing. List this matter on **03.07.2023**.

Sd/-
ANURADHA BHATIA
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)